

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 58(ND)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)




ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 5.08.2016

NAME OF THE COMPANY: Bootmalt N.V

V/s.

M/s. Agya Bootmalt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

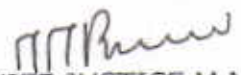
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIL AGARWALA	Adv	Pet	
2.	JISNU CHANDHUR	Adv	Per	
3.	Krishnendu Datta, Adv.		Respondent nos. 2, 5, 6 & 7	
4.	Abhishek Kumar, Adv.			

Order

Ld. Counsel for the Petitioner undertakes to file additional sets of Paper Books within two weeks, as per the orders issued by NCLT.

Inspection as per last order is permitted.

List for further consideration on 02.09.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)